THE MINISTER OF STATE IN THE MINISTRY OF FINANCE JANARDHANA POOJARY); (a) and (b) Yes. Sir. This would extend facility of establishing customs bonded werehouse at Bhubaneswar for storage of imported goods without payment of duty till such time that they are to be removed from the warehouse for use by the importers.

(c) and (d) Central Warehousing Corporation have fixed up storage accommodation in Bhubaneswar. They are likely to start a public bonded warehouse shortly after completing necessary procedural formalities.

Smuggling of Uranium

4998. SHRI PARASRAM BHARDWAJ: Will the Minister of FINANCE be pleased to state:

- (a) whether some cases of smuggling of uranium to Pakistan and other countries from India have come to his notice during last three years; and
- (b) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE JANARDHANA POOJARY): (a) and (b) No case of smuggling of Uranium to Pakistan and other countries from India has been noticed during the last three years.

Use of Hindi by Banks

4999. SHRI PARASRAM BHARDWAJ: Will the Minister of FINANCE be pleased to state:

- (a) the steps taken or proposed to be taken by his Ministry to correspond with the Hindi-speaking States in Hindi as per the Official Language Rules, 1976;
- (b) whether facilities have been provided to the branches of banks particularly in the rural areas in respect of the application forms etc. to be filled in Hindi in Hindi speaking States; and

if so, the details regarding the instructions issued by Government to various branches of the banks functioning in the rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE JANARDHANA POOJARY): (a) According to the Official Language Rules, 1976, communications from a Central Government office to a State or a Union Territory in region 'A' or to any office (not being a Central Government office) or person in such States or Union Territories shall, save in exceptional cases, be in Hindi, and if any communication is issued to any of them in English, it shall be accompanied by a Hindi translation thereof. The requirements of the Official Languages Rules are by and large being complied with in the Ministry of Finance.

To encourage the officers and staff for maximising the use of Hindi in their official work including compliance with the aforesaid Rules, incentive schemes have been introduced, Hindi Workshops are organised from time to time for providing practical training to the staff to encourage them to do their official work in Hindi. The position is reviewed from time to time in the meetings departmental Official Language of Committees and the Hindi Salabakar Samities and necessary instructions, wherever called for, are issued to be concerned officers.

(b) and (c) Instructions have been issued to all the Public Scetor Banks to prepare Pass books, Forms for opening accounts, Application form for loans etc. in Hindi as well as in English so that in the Hindi speaking states all such forms etc. are available in Hindi also.

Memorandum from Co-optex from promotion of Handloom Industry

5000. SHRI SYED SHAHABUDDIN: Will the Minister of TEXTILES be pleased to state :

(a) whether Government have received a memorandum from Co-optex requesting concessions and making suggestions for the proportion of handloom industry; and